

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 142 of 2014

&

Appeal no. 145 of 2014

Dated : 1st October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal no. 142 of 2014

OPG Power Generation Pvt. Ltd. ...Appellant(s)
Versus
Tamil Nadu Generation & Distribution Corporation Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Gaurav Dudeja

Counsel for the Respondent(s): Mr. S. Vallinayagam for R.1 & R-2

Appeal no. 145 of 2014

OPG Power Generation Ltd. ...Appellant(s)
Versus
Tamil Nadu Elec. Regulatory Commission & Ors. ...Respondent(s)

ORDER

Written Submissions have already been filed by the learned counsel for the Appellant. The learned counsel for the Respondent is filing his Written Submissions today after serving copy on the other side.

Judgment is Reserved.

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson